

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th August, 2021

No.HC.VII-05/2021/ **3746** /A. Shri Roushan Lal, Special Judge, NDPS, Assam, Guwahati, now attached with the Judicial Academy, Assam as Faculty, is transferred and posted as Addl. District and Sessions Judge, FTC, Nagaon, vice Smti Kanchan Newar transferred.

Shri Lal will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **3747** /A. Smti Kanchan Newar, Addl. District and Sessions Judge, FTC, Nagaon, is transferred and posted as Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati, vice Shri Siddhartha Pratim Moitra retiring from service on 31.08.2021 on superannuation.

Smti Newar will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and proceed to join her new assignment positively on 01.09.2021.

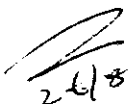
No.HC.VII-05/2021/ **3748** /A. Shri Ratnadip Bhattacharjee, Addl. District and Sessions Judge, Hailakandi, is transferred and posted as Special Judge, NDPS, Assam, Guwahati (earlier known as Addl. Judge, Designated Court, Assam, Guwahati), vice Shri Roushan Lal transferred. Shri Bhattacharjee is attached with the Judicial Academy, Assam as Faculty and he will draw his salary and other allowances from the Office of NDPS, Assam, Guwahati.

Shri Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **3749** /A. Shri Kaushik Kamal Baruah, Sub-Divisional Judicial Magistrate (S), Tinsukia, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Nalbari, vice Shri Jayanta Kumar Saikia posted at the same station.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **3750** /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate (S) at the station/Head-quarters in the District as shown below against their names from the date of taking over charge as such:-


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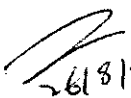
Sl. No.	Name of the Officers	Designation	District	Head-quarters/ Station
1.	Smti Al Moohmina Muzzammil	Sub-Divisional Judicial Magistrate (S,), Tinsukia, vice Shri Kaushik Kamal Baruah transferred.	Tinsukia	Tinsukia
2.	Shri Rupanta Chiringia Phukan	Sub-Divisional Judicial Magistrate (S,), Chirang, Kajalgaon, vice Smti Dulumoni Das already transferred.	Chirang	Kajalgaon
3.	Smti Himadri Sarma	Sub-Divisional Judicial Magistrate (S,), Sivasagar, vice Smti Mridusmita Hazarika already transferred.	Sivasagar	Sivasagar
4.	Shri Manish Yadav	Sub-Divisional Judicial Magistrate (S,), Dibrugarh, vice Smti Monica Missong already transferred.	Dibrugarh	Dibrugarh
5.	Smti Anamika Barman	Sub-Divisional Judicial Magistrate (S,), Nagaon, vice Shri Gautam Daimari already transferred.	Nagaon	Nagaon

No.HC.VII-05/2021 / **3751** /A. Smti Jahnobi Hazarika, Judicial Magistrate, 1st Class, Barpeta, is transferred and posted as Judicial Magistrate, 1st Class, Kamrup (M), Guwahati, vice Shri Amarendra Hazarika already transferred.

Smti Hazarika will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021 / **3752** /A. Smti Kaveri Bhattacharyya, Munsiff No.2, Sivasagar, is posted at the same station i.e. Sivasagar as Munsiff No.1, vice Smti Himadri Sarma posted at the same station.

Smti Bhattacharyya will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and join her new assignment immediately.


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No.HC.VII-05/2021/ 3753 /A. Smti Bhawana Kakati, Munsiff, Bilasipara is transferred and posted as Munsiff No.1, Kokrajhar, vice Smti Anamika Barman transferred.

Smti Kakati will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Bilasipara and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 3754 /A. Shri Dhiren Pegu, Munsiff No.2, Tinsukia, is posted at the same station i.e. Tinsukia as Munsiff No.1, vice Smti Al Moohmina Muzzammil posted at the same station.

Shri Pegu will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and join his new assignment immediately.

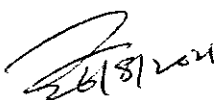
No.HC.VII-05/2021/ 3755 /A. Smti Lipika Roy, Judicial Magistrate, 1st Class, Chirang, Kajalgaon, is posted at the same station i.e. Chirang, Kajalgaon, as Munsiff, vice Shri Manish Yadav transferred.

Smti Roy will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and join her new assignment immediately.

No.HC.VII-05/2021/ 3756 /A. On the recommendation of the Gauhati High Court, the Govt. of Assam is pleased to appoint the following candidates in Grade-III of the Assam Judicial Service, in order of merit, vide Govt. Notification No.JDJ.94/2021/19 dated 16.08.2021. They will be on probation for a period of 2 (two) years as per Rules from the date of their joining in their respective posts.

Name of the Officers

1. Smti Jusmita Borgohain
2. Shri Pallav Ranjan Bora
3. Smti Princy Agarwal
4. Smti Nabanita Buragohain
5. Smti Salma Begum Laskar
6. Shri Nitesh Sharma
7. Smti Pallavi Kalita
8. Smti Moazzida Begum
9. Shri Haidar Ali
10. Shri Dimbeswar Roy
11. Smti Nidhi Agarwal
12. Smti Nilakshi Bhattacharya
13. Shri Sanjay Karmakar
14. Smti Debaborninee Devi
15. Smti Reeti Goswami
16. Smti Bhashyarima Bhuyan
17. Smti Dipika Sarma

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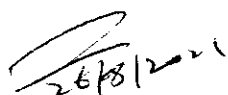
18. Shri Gitartha Kumar
19. Shri Prosoon Sur
20. Smti Margaret Thomas Deka
21. Smti Purabi Rahang
22. Smti Adrita Goswami
23. Smti Dipshikha Pathak
24. Shri Manash Pratim Bhuyan
25. Shri Dharendra Newar
26. Smti Chayanika Hazarika
27. Smti Mayurakshi Bordoloi

No.HC.VII-05/2021/ 3757 /A. On their appointment in Grade-III of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown below against their names:-

Sl. No.	Name of the newly appointed Officers	District	New place of posting
1.	Smti Jusmita Borgohain	Darrang	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi vice Smti Fariha Faridi already transferred.
2.	Shri Pallav Ranjan Bora	Tinsukia	Judicial Magistrate, 1 st Class, Tinsukia, vice Smti Pranami Goswami already transferred.
3.	Smti Princy Agarwal	Dhubri	Munsiff No.3, Dhubri, vice Smti Nabanita Kalita already transferred.
4.	Smti Nabanita Buragohain	Golaghat	Judicial Magistrate, 1 st Class, Golaghat, vice Shri Dip Jyoti Bez already transferred.
5.	Smti Salma Begum Laskar	Karimganj	Munsiff No.2, Karimganj vice Smti Transree Dey already posted at the same station.
6.	Shri Nitesh Sharma	Dima Hasao	Munsiff No.2, Haflong vice Shri Priyunchu Bordoloi already transferred.
7.	Smti Pallavi Kalita	Sivasagar	Judicial Magistrate, 1 st Class, Sivasagar, vice Smti Rineesha Goswami already transferred.
8.	Smti Moazzida Begum	Barpeta	Judicial Magistrate, 1 st Class, Barpeta vice Shri Upam Kalita already posted at the same station.
9.	Shri Haidar Ali	Dhemaji	Munsiff No.2, Dhemaji, vice Smti Jaya Sharma already posted at the same station.

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10.	Shri Dimbeswar Roy	Baksa	Judicial Magistrate, 1 st Class, Baksa, vice Shri Rajib Kumar Kashyap already transferred.
11.	Smti Nidhi Agarwal	Hojai	Judicial Magistrate, 1 st Class, Hojai, vice Shri Rupanta Chiringia Phukan transferred.
12.	Smti Nilakshi Bhattacharya	Barpeta	Judicial Magistrate, 1 st Class, Barpeta, vice Smti Jahnobi Hazarika transferred.
13.	Shri Sanjay Karmakar	Cachar	Munsiff No.3, Cachar, Silchar, vice Shri Hirakjyoti Das already posted at the same station.
14.	Smti Debaborninee Devi	Tinsukia	Munsiff No.2, Tinsukia, vice Shri Dhiren Pegu posted at the same station.
15.	Smti Reeti Goswami	Hojai	Judicial Magistrate, 1 st Class, Hojai, vice Shri Saptarshi Das already posted at the same station.
16.	Smti Bhashyarima Bhuyan	Kamrup (M)	Munsiff No.5, Guwahati, vice Smti Elizabeth Hazarika already posted at the same station.
17.	Smti Dipika Sarma	Dhubri	Munsiff, Bilasipara, vice Smti Bhawana Kakati transferred.
18.	Shri Gitartha Kumar	Chirang	Judicial Magistrate, 1 st Class, Chirang, vice Smti Lipika Roy posted at the same station.
19.	Shri Prosoon Sur	Cachar	Munsiff No.4, Silchar, vice Shri Hirakjyoti Das already posted at the same station.
20.	Smti Margaret Thomas Deka	Jorhat	Judicial Magistrate, 1 st Class, Jorhat, vice Smti Jinti Panging already transferred.
21.	Smti Purabi Rahang	Sivasagar	Munsiff No.2, Sivasagar, vice Smti Kaveri Bhattachayya posted at the same station.
22.	Smti Adrita Goswami	Sonitpur	Judicial Magistrate, 1 st Class, Tezpur vice Smti Tintina Devi Hazarika already transferred.
23.	Smti Dipshikha Pathak	Nagaon	Judicial Magistrate, 1 st Class, Nagaon vice Smti Fung Yan Loi already transferred.
24.	Shri Manash Pratim Bhuyan	Karbi Anglong	Munsiff No.2, Karbi Anglong, Diphu, vice Shri Rupam Saikia already transferred.


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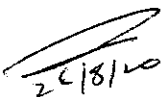
25.	Shri Dharendra Newar	Nalbari	Munsiff No.2, Nalbari, vice Smti Mayurakshi Roy Medhi already transferred
26.	Smti Chayanika Hazarika	Lakhimpur	Judicial Magistrate, 1 st Class, North Lakhimpur, vice Shri Jayanta Kumar Saikia already transferred
27.	Smti Mayurakshi Bordoloi	Chirang	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon, vice Shri Samrat Jyoti Bora already transferred.

No.HC.VII-05/2021/ **3758** /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest the following Officers with the power of the Judicial Magistrate, 1st Class to exercise powers in their respective districts from the date of joining at the station:

1. Smti Jusmita Borgohain
2. Shri Pallav Ranjan Bora
3. Smti Nabanita Buragohain
4. Smti Pallavi Kalita
5. Smti Moazzida Begum
6. Shri Dimbeswar Roy
7. Smti Nidhi Agarwal
8. Smti Nilakshi Bhattacharya
9. Smti Reeti Goswami
10. Shri Gitartha Kumar
11. Smti Margaret Thomas Deka
12. Smti Adrita Goswami
13. Smti Dipshikha Pathak
14. Smti Chayanika Hazarika
15. Smti Mayurakshi Bordoloi

No.HC.VII-05/2021/ **3759** /A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended up to date), the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by such Civil Courts.

1. Smti Lipika Roy
2. Smti Princy Agarwal
3. Smti Salma Begum Laskar
4. Shri Nitesh Sharma
5. Shri Haidar Ali


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6. Shri Sanjay Karmakar
7. Smti Deborninee Devi
8. Smti Bhashyarima Bhuyan
9. Smti Dipika Sarma
10. Shri Prosoon Sur
11. Smti Purabi Rahang
12. Shri Manash Pratim Bhuyan
13. Shri Dharendra Newar

No.HC.VII-05/2021/ 3760 /A. In exercise of the power conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to confer the following Munsiffs with the power of Judicial Magistrate, 1st Class :-

1. Smti Princy Agarwal
2. Smti Salma Begum Laskar
3. Shri Nitesh Sharma
4. Shri Haidar Ali
5. Shri Sanjay Karmakar
6. Smti Deborninee Devi
7. Smti Bhashyarima Bhuyan
8. Smti Dipika Sarma
9. Shri Prosoon Sur
10. Smti Purabi Rahang
11. Shri Manash Pratim Bhuyan
12. Shri Dharendra Newar

The power is personal to the Officers concerned and may be exercised by them at any station.

No.HC.VII-05/2021/ 3761 /A. The newly appointed Officers in Grade-III of the Assam Judicial Service are directed to join at their place of postings ***within 6th September, 2021 without fail.*** They have to submit Medical Fitness Certificate issued by the Competent Authority before the District and Sessions Judge/Chief Judicial Magistrate concerned at the time of joining at the station.

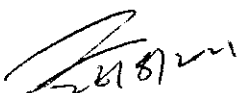
By Order,
Sd/- *Gautam Baruah.*
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2021/ 3762 - 3825 /A.


Dated 26.08.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.



2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati. He is requested to issue pay slips to all the transferred and posted Officers including the newly appointed and posted 27 (twenty seven) Judicial Officers in Grade-III of the Assam Judicial Service.
3. The District and Sessions Judge, _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Nalbari/ Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. Shri Roushan Lal, Special Judge, NDPS, Assam, Guwahati, now attached with the Judicial Academy, Assam, as Faculty.
15. Smti Kanchan Newar, Addl. District and Sessions Judge, FTC, Nagaon.
16. Shri Ratnadip Bhattacharjee, Addl. District and Sessions Judge, Hailakandi.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. Shri Kaushik Kamal Baruah, Sub-Divisional Judicial Magistrate (S), Tinsukia.
21. Smti Al Moohmina Muzzammil, Munsiff No.1, Tinsukia. She will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and join her new assignment immediately.
22. Shri Rupanta Chiringia Phukan, Judicial Magistrate, 1st Class, Hojai. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hojai and proceed to join his new assignment immediately.
23. Smti Himadri Sarma, Munsiff No.1, Sivasagar. She will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and join her new assignment immediately.
24. Shri Manish Yadav, Munsiff, Chirang, Kajalgaon. He will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and proceed to join his new assignment immediately.
25. Smti Anamika Barman, Munsiff No.1, Kokrajhar. She will hand over charge of her Court and Office to the District and Sessions Judge, Kokrajhar and proceed to join her new assignment immediately.
26. Smti Jahnobi Hazarika, Judicial Magistrate, 1st Class, Barpeta.
27. Smti Kaveri Bhattacharyya, Munsiff No.2, Sivasagar.
28. Smti Bhawana Kakati, Munsiff, Bilasipara.
29. Shri Dhiren Pegu, Munsiff No.2, Tinsukia.
30. Smti Lipika Roy, Judicial Magistrate, 1st Class, Chirang, Kajalgaon.

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31. Smti Jusmita Borgohain, House no 43, Naharani path, Lastgate, Dispur, Guwahati.
32. Shri Pallav Ranjan Bora, C/o. Rishiraj Choudhury, House No. 40, Bijoya Niwas, Nowjan Road, Uzanbazar, Guwahati 781001.
33. Smti Princy Agarwal, House No. 24, Bhagadattapur, Chandan Nagar, Survey, Beltola. Guwahati- 781028.
34. Smti Nabanita Buragohain, House No 28, Pillingkata, Via Bakrapara, Basistha Chariali.
35. Smti Salma Begum Laskar, Itkhola, Ramkrishna Pally, Silchar, Cachar Assam
36. Shri Nitesh Sharma, Tiniali, Ward No 6, PS Rangia, PO Rangia, Kamrup, PIN 781354.
37. Smti Pallavi Kalita, H.No. 106, Mukunda Madhab Kutir, Bhagadutta Path, Durgasarobar, Kamakhya Gate, Pin. 781009.
38. Smti Moazzida Begum, C/o Makibur Rahman, Santipur, WNO 7, Bishnu Rabha Path, Nalbari Town, Nalbari 781335.
39. Shri Haidar Ali, C/o Late A. Alam, Advocate, Milan Colony, Near Bye Lane NO. 7, P.O. P.S. & District. Tinsukia, Pin. 786125.
40. Shri Dimbeswar Roy, C/o Ramani Kanta Roy, Vill. Mornai, P.O Mornai, P.S Mornai, Dist. Goalpara, Assam, Pin. 783101.
41. Smti Nidhi Agarwal, House No. 24, Bhagadattapur, Chandan Nagar, Survey, Beltola. Guwahati- 781028.
42. Smti Nilakshi Bhattacharya, Ganeshguri, Kachari Basti, GMCH Road House No 90 2nd Floor Near Nightangale Hospital Pvt Ltd, Guwahati- 05.
43. Shri Sanjay Karmakar, Qtr No TS 101 J, Railway colony, Kalibari, Near Guwahati Railway Station. Area Panbazar.
44. Smti Debaborninee Devi , Chiring Chapori, TR Phookan Road, Near Spectrum Honda, Dibrugarh 786001.
45. Smti Reeti Goswami, Usha Nagar, Bye Lane No 2, Ward No 17, Near Soap Factory, Tezpur 784001 District Sonitpur.
46. Smti Bhashyarima Bhuyan, House No 175, Village Solabosti, PO Bokajan, District Sonitpur 784105.
47. Smti Dipika Sarma, Lakhinagar, Lakhimi Path, P.O Haibargaon, Pin:782002, Nagaon.
48. Shri Gitartha Kumar, H. No. 48, C/o Lt Parashu Ram Kumar, Durgasarobar, Guwahati. P.O. Bharalumukh. PIN 781009.
49. Shri Prosoon Sur, Manik Hazarika Road, Bengpukhri, Tinsukia, Assam. Pin 786125.
50. Smti Margaret Thomas Deka, R.K.B.Road, Christianpatty, House No.317, Near Nowgong Baptist Church, P.O.Nagaon P.S.Sadar District Nagaon Assam 782001.
51. Smti Purabi Rahang, Kahilipara 10 AP Gate, Kailyani Sagar Path, PO Kahilipara, PS Dispur, District Kamrup Metro.

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52. Smta Adrita Goswami, Co Dilip Kumar Goswami, Goswami Sahitya Bhawan, H.No. 24, Vidya Mandir Bylane, K.K.B. Road, Chenikuthi, Guwahati, Kamrup Metro, 781003.
53. Smti Dipshikha Pathak, R G Baruah Road ,9 byelane H No 12, Guwahati 24.
54. Shri Manash Pratim Bhuyan, House no 26B, Debayan path, RGB Road, Manik Nagar, Ps Dispur Guwahati 781005.
55. Shri Dharendra Newar, Shanti Path, Zoo Tiniali Guwahati.
56. Smti Chayanika Hazarika, Survey, Beltola Bosistha Road, Near Central Nursing Home, Astha Apartment Flat No 306B Guwahati- 781028.
57. Smti Mayurakshi Bordoloi, Village Kahuaati, PO Borchila, PS Mikirbheta, Dist Morigaon, Pin 782142.
58. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
59. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Chairman, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
60. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
61. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
62. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
63. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

